



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.08.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 236/15	TP 145/17	Hearing	391/394	Interface Ventures Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Sinchana.M.R	ROC/AD	
2.	Pragywal.P For VIB Assets	Petitioner	

ORDER

Counsel for Petitioner is present. Smt. M.R Sinchana, Standing Counsel for ROC & R.D is also present. Counsel for Petitioner requested time. List it on 05/09/2017.


Member (T)


Member (J)